

steps to ensure proper implementation of the scheme.

Operation of New Airbuses

225. SHRI VAKKOM PURUSHOTHA-MAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is proposed to introduce new routes and increase in the frequency of the existing services after introduction of new Airbus A-320 in the fleet of Indian Airlines;

(b) if so, the details thereof;

(c) whether Cochin airport is included in the schedule; and

(d) the extent to which passenger carrying capacity of the Indian Airlines is expected to be increased with the introduction of these airbuses?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Three of the A 320 aircraft to be inducted in Indian Airlines have been received by Indian Airlines so far. These aircraft will be introduced gradually on various high density routes.

(c) yes, Sir.

(d) Indian Airlines expects to achieve an increase of above 20% in its passenger carrying capacity when the 19 Airbus A-320 aircraft are inducted and aircraft on lease by it are returned.

Gas based power plant in Kerala

226. SHRI VAKKOM PURUSHOTHA-MAN: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal to set up a gas based power plant in Kerala pending with the Union Government;

(b) if so, the details thereof; and

(c) the present stage of the proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI): (a) to (c). A Feasibility Report in regard to the setting up to a 90 MW Combined Cycle Power Plant, based on LSHS/fuel oil/natural gas, at Brahmapuram, Cochin was received by the Central Electricity Authority from the Kerala State Electricity Board in April, 1988. The proposal can be processed for techno-economic clearance after the fuel availability is confirmed, other requisite inputs are tied up and necessary clearances have been obtained by the State Electricity Board.

Development of Non-Conventional Energy of Kerala

228. PROF. P.J. KURIEN: Will the Minister of ENERGY be pleased to state:

(a) the progress achieved in developing non-conventional energy in Kerala;

(b) the total energy being produced in Kerala from such sources at present;

(c) the total allocation for energy production in the State and the percentage of allocation for non-conventional energy; and

(d) the future action plan in this regard?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Upto 31.3.89, the following Non-conventional energy systems and devices have been installed: